

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-5848 -JK (LD) of 2022

DATED:- 16 - 08 - 2022

Sanction is hereby accorded to the appointment of Officer's of School Education Department as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each, including contempt petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated: 16.08.2022

No:-LAW-OIC/153/2022

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, School Education Department.
5. Registrar General, High Court of J&K and Ladakh , Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.



(Khursheed Ahmad Bhat)

Additional Secretary to Government

Annexure to the Government Order No.5848-JK(LD) of 2022 dated 16.08.2022

S.No	case No	Filing Year	Case Type	Titled of the case	OIC	Designation
1	2021	2021	WPC	Zahora Khatoon V/S UT of J&K Ors	Bishamber Dass	CEO Poonch
2	1969	2021	WPC	Firdous Begum V/S UT of J&K	Bishamber Dass	CEO Poonch
3	334	2010	SWP	Nasreen Akhter V/S UT of J&K Ors	Bishamber Dass	CEO Poonch
4	2553	2021	WPC	titled Tanveer Hussain V/S UT of J&K	Bishamber Dass	CEO Poonch
5	2438	2021	WPC	Saima Bukhari V/S UT of J&K & Ors	Bishamber Dass	CEO Poonch
6	1935	2021	WPC	Nazir Ahmed V/S UT of J&K Ors	Bishamber Dass	CEO Poonch
7	543	2020	WPC	Semia Bala V/S UT of J&K & ors	Bishamber Dass	CEO Poonch
8	507	2020	WPC	Javid Iqbal V/S UT of J&K ors	Bishamber Dass	CEO Poonch
9	242	2020	WPC	Mohd Mehmood Khan V/S UT of J&K Ors	Bishamber Dass	CEO Poonch
10	426	2020	WPC	Koser Parveen V/S UT of J&K & Ors	Bishamber Dass	CEO Poonch
11	647	2020	WPC	Ahtsham Akram Khan V/S UT of J&K & Ors	Bishamber Dass	CEO Poonch

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12	693	2020	WPC	Mohd Ashiq V/S UT of J&K & Ors	Bishamber Dass	CEO Poonch
13	2675	2018	SWP	Liquit Ali & Ors V/S UT of J&K Ors	Bishamber Dass	CEO Poonch
14	2627	2018	SWP	Rukhsona Bi V/S UT of J&K Ors	Bishamber Dass	CEO Poonch
15	2670	2018	SWP	Rajni Devi & Ors V/S State and Others	Bishamber Dass	CEO Poonch
16	2477	2018	SWP	Sudesh Kumar & Ors V/S State and others	Bishamber Dass	CEO Poonch
17	298	2019/2018	CCP(S)/SWP	Wakir-Un-Nisa V/S Sarita Chouchan & Ors	Bishamber Dass	CEO Poonch
18	313	2013/2011	CCP(S)/SWP	Gulshan Nisa V/S Hardesh Kumar & Ors	Bishamber Dass	CEO Poonch
19	774	2017/2017	CCP(S)/SWP	Sajid Muntaz V/S FA Shah & Ors	Bishamber Dass	CEO Poonch
20	308	2019 /2013	CCP(S)/SWP	Shamim Koser V/S Anuradha Gupta & Ors	Bishamber Dass	CEO Poonch
21	363	2015 /2013	CCP(S)/SWP	Arfan Jalal Bhat V/S FA Shah & Ors	Bishamber Dass	CEO Poonch
22	700	2019/2013	CCP(S)/SWP	Mohd Shokat V/S Sarita Chouchan & Ors	Bishamber Dass	CEO Poonch
23	362	2015/2013	CCP(S)/SWP	Shahnaz Begum V/S FA Shah & Ors	Bishamber Dass	CEO Poonch

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24	701	2019/2013	CCP(S)/SWP	Nusrat Ara V/S Sarita Chouchan & Ors	Bishamber Dass	CEO Poonch
25	369	2018/2003	CCP(S)/SWP	Mohd Akram V/SB.B Byas & Ors	Bishamber Dass	CEO Poonch
26	570	2017 /2013	CCP(S)/SWP	Ajiaz Ahmed V/S Ravinder Singh & Ors		CEO Poonch
27	675	2018/2015	CCP(S)/SWP	Imtaiz Ahmed V/S FA Shah	Bishamber Dass	CEO Poonch
28	19	2022/2018	CCP(S)/SWP	Zahida Pervaiz V/S Annudhra Gupta & Ors	Bishamber Dass	CEO Poonch
29	235	2019	SWP	Imtiaz Hussain V/S UT of J&K	Bishamber Dass	CEO Poonch
30	538	2019 /2013	CCP(S)/SWP	Mohd Razaq V/S Anuradha Gupta	Bishamber Dass	CEO Poonch
31	981	2018	SWP	Shabir Hussain Shah & Ors V/S State and Others	Bishamber Dass	CEO Poonch
32	506	2020	WPC	Noreen Akhter V/S UT of J&K	Bishamber Dass	CEO Poonch
33	79	2017 /2016	CCP(S)/SWP	Ishfaq Ahmed V/S Babila Rakhwal & Ors	Bishamber Dass	CEO Poonch
34	766	2012	SWP	Mussrat Jabran V/S State and Others	Bishamber Dass	CEO Poonch
35	1914	2021	WPC	Inhabitant of Pyt. Chajla V/S SPD	Bishamber Dass	CEO Poonch

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36	2227	2018	SWP	Shazave Akhter V/S UT of J&K	Bishamber Dass	CEO Poonch
37	2840	2021	WPC	Rehana Akhter V/S UT	Bishamber Dass	CEO Poonch
38	2022	2022	WPC	Mohd Bashir & Ors V/S UT of J&K	Bishamber Dass	CEO Poonch
39	140	2022/2012	CCP(S)/SWP	Satveer Singh V/S UT of J&K	Bishamber Dass	CEO Poonch
40	130	2022/2012	CCP(S)/SWP	Kiriti Sudan & Ors V/S UT of J&K	Bishamber Dass	CEO Poonch
41	898	2008	SWP	Mohd Latief V/S State and Others	Bishamber Dass	CEO Poonch
42	740	2010	SWP	Rifat Jahan V/S State and Others	Bishamber Dass	CEO Poonch
43	354	2016/2016	CCP(S)/SWP	Hafiz Raza V/S Farooq Ahmed Shah & Ors	Bishamber Dass	CEO Poonch
44	1579	2021	WPC	Zanib Noor V/S UT of J&K	Bishamber Dass	CEO Poonch
45	397	2018/2014	CCP(S)/SWP	Mohd Afzal V/S FA Shah & Ors	Bishamber Dass	CEO Poonch
46	2498	2021	WPC	Mohd ayoub V/S UT of J&K	Bishamber Dass	CEO Poonch
47	537	2018/2013	CCP(S)/SWP	Mohd Shoket V/S FA Shah & Ors	Bishamber Dass	CEO Poonch
48	15	2005	SWP	Nayaz Ahmed V/S State and Others	Bishamber Dass	CEO Poonch

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49	36	2019/2018	CCP(S)/SWP	Ayaz Ahmed Vs F .A Shah & ors	Bishamber Dass	CEO Poonch
50	74/945	2022/2020	C.P/OA	Sunandan Dev Singh Bhadwal Vs Ut of J&K & Ors	Sh. Masood Ahmed Wani	Deputy Secretary to the Government School Education Department
51	330/2309	2021/2019	CCP(s)/WP(c)	Romesh Kumar and others Vs State of J&K and others	Sh. Masood Ahmed Wani	Deputy Secretary to the Government School Education Department
52	104/2829	2021/2019	CCP(S) /WP(C)	Dev Raj VS UT of Sh. B.K. Singh & another	Sh. Umesh Sharma	Deputy Secretary to the Government School Education Department
53	563	2022	WP(c)	Anees jan Vs Ut of J&K & Ors	Sh. Sarvadaman Kumar,	Coordinator, Samagra Shiksha, J&K
54.	264	2021	WP(c)	Nazia Khan VS UT of J&K & Ors.	Sh. Sarvadaman Kumar,	Coordinator, Samagra Shiksha, J&K
55	527	2008	SWP	Mohd Gayas Khan vs State of J&K & Ors.	DR. Ravi Shankar Sharma	Director School Education Jammu

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